GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1212
ANSWERED ON:26.11.2002
PROJECTS UNDER RURAL DEVELOPMENT SCHEMES
ASHOK NAMDEORAO MOHOL

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated and utilised under various Rural Development Projects in the country during each of the last three years and the current year, scheme-wise;
- (b) whether a large number of projects which were started during the last three years could not be completed till today;
- (c) if so, the details thereof alongwith the reasons therefor; and
- (d) the norms laid down for engaging any agency or authority on contract basis under these projects?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

- (a) Details of funds allocated and utilised under the Programmes/Schemes of the Ministry of Rural Development during the years 1999-2000 to 2001-2002 and the current year are given in the Statement at Annexure-I.
- (b) State-wise total number of the Projects sanctioned under the Swarnjayanti Gram Swarozgar Yojana (SGSY), Total Sanitation Campaign (TSC), the Sector Reform Project, the Integrated Wastelands Development Programme (IWDP), the Drought Prone Area Programme (DPAP) and the Desert Development Programme (DDP) during the last three years are given in the Statement at Annexure-II.
- (c) The projects under these Schemes are sanctioned for a period of three to five years. So the projects sanctioned during the last three years have not yet completed their gestation period and are at various stages of implementation.
- (d) These Projects are not to be implemented on contract basis.

ANNEXURE-II

STATEMENT REFERRED IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION No.1212 DUE FOR ANS ON 26.11.2002.

Name of the Scheme No. of Projects sanctioned during the years

1999-2000 2000-2001 2001-2002 2002-2003

SGSY 17 12 34 11 IWDP 73 106 125 13 CRSP 39 47 36 63 DPAP 2278 3371 2052 2478 DDP 1500 1659 1359 1602